

Central Administrative Tribunal  
Principal Bench, New Delhi

29

C.P. No.169/2005 in O.A.No.433/2004

Monday, this the 10<sup>th</sup> day of July 2006

**Hon'ble Shri Shanker Raju, Member (J)**  
**Hon'ble Shri V.K. Agnihotri, Member (A)**

Harninder Singh Rawat  
S/o Late Shri Jeet Singh Rawat  
CMO (Ord Gde) AGE E/M  
Red Fort, Delhi-6

..Applicant

(None for applicant)

Versus

1. J. Bhattacharya  
Chief Engineer  
Head Quarters MES, West Command  
Chandimandir
2. Shri S.K. Jain  
Commander Works Engineer  
MES, Delhi Cant.

..Respondents

(By Advocate: Shri AK Bhardwaj)

**ORDER (ORAL)**

**Hon'ble Shri Shanker Raju, Member (J):**

In view of the pending Writ Petition No.1013/2006 where notices have been issued for 11.9.2006, CP stands disposed of with liberty to the parties to revive it at an appropriate stage. Notices are discharged.

  
( V.K. Agnihotri )  
Member (A)

  
( Shanker Raju )  
Member (J)

/sunil/